

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 22<sup>nd</sup> March, 2022

No.HCM/1/96/BENCH It is hereby informed to all learned members of the Bar and the litigants that Hon'ble Mr. Justice L.S. Jamir will not hold Court on 23.03.2022 owing to some unavoidable reasons.

The items appearing in the cause list dt. 23.03.2022 of the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice L.S. Jamir will be re-listed on the same day before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh by publishing a new cause list.

Further, the items appearing in the cause list dated 23.03.2022 of Single Bench of Hon'ble Justice L.S. Jamir will also be relisted on the same day before other Benches by publishing supplementary cause lists as follows:

Name of Bench	Re-listed items
Hon'ble The Chief Justice	Daily item Nos. 1 to 9, 16 to 30 and 52 to 55
Hon'ble Mr. Justice A. Bimol Singh	Daily item Nos. 10 to 15 and 31 to 51

In view of these changes, the Single Bench of Hon'ble Mr. Justice A. Bimol Singh will sit after rising of the Division Bench.

By Orders etc.,

Sd/-  
**(YUMKHAM ROTHER)**  
**REGISTRAR (JUDL.)**

No.HCM/1/96/BENCH /5439-60  
Copy to:

Imphal, the 22<sup>nd</sup> of March, 2022

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. The Registrar, Admin, High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Pr. Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars
11. The System Analyst, HCM for uploading the same to the Official Website.
12. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
14. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
15. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of m
16. The P.S to Registrar General, High Court of Manipur.
17. The P.S to Registrar (Judl), High Court of Manipur.
18. All the Superintendents/Court Officers, High Court of Manipur.
19. The Court Masters, High Court of Manipur.
20. Guard File/Order Book.
21. Notice.
22. Concerned File.

  
**REGISTRAR (JUDL.)**